Appointment of Advisory Committee and their Powers and Duties Rules, 2006

- 13. The Citizens (Registration at Indian Consulates) Rules 1956
- 14. The Maintenance Orders Enforcement Act, 1921
- 15. The Haj Committee Act, 2002 (hard copy only)
- 16. The Haj Committee Rules, 2002 (hard copy only)
- 17. Territorial Waters, Continental Shelf, Exclusive Economic zone and Other Maritime Zones Act, 1976.

Indians in Jails of Saudi Arabia

1693. SHRI K. CHANDRAN PILLAI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that a number of Indian citizens are languishing in jails of Saudi Arabia;

(b) if so, the details of persons detained in Saudi jails as on today;

(c) whether the State Government of Kerala forwarded the case of Shri Stellas Pereira who is interned in Saudi jail;

(d) if so, whether Government have taken any steps to get released from jail; and

(e) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED): (a) and (b) As per the information provided to the Indian Mission in Riyadh by the Saudi Arabian Foreign office, as in the year 2005,1116 Indian nationals were in Saudi prisons for various offences.

(c) to (e) The facts are being ascertained.

Interview of Chinese Ambassador

1694. SHRI MANOHAR JOSHI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government have taken note of the interview of Chinese

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